

so as to curb the growth of fake universities and enhance the penalty for those who contravened Section 22 of the Act. Modifications suggested in the Bill in the Report of the Standing Committee of Parliament have been examined and it was decided to drop the bill and introduce a fresh bill. The Bill has since been withdrawn and it is proposed to introduce a fresh Bill in the Parliament.

Statement-I

1. Maithili University/Vishwavidyalaya, Darbhanga, Bihar.
2. Mahila Gram Vidyapith/ Vishwavidyalaya, (Women's University) Prayag, Allahabad (U.P.).
3. Varanaseya Sanskrit Vishwavidyalaya, Varanasi (U.P.) Jagat Puri, Delhi.
4. Commercial University Ltd., Darya Ganj, Delhi
5. Indian Education Council of U.P., Lucknow (U.P.)
6. Gandhi Hindi Vidyapith, Prayag, Allahabad (U.P.)
7. National University of Electro Complex Homeopathy, Kanpur.
8. Netaji Subhash Chandra Bose University (Open University), Achaltal, Aligarh (U.P.).
9. DDB Sanskrit University, Puttur, Trichi, Tamil Nadu.
10. Bharatiya Shiksha Parishad (U.P) Open Vishwavidyalaya, Lucknow (U.P).
11. St. Johns' University, Kishanattam Kerala 1.
12. National University, Nagpur.
13. United Nations University, Delhi.
14. Vocational University, Delhi.
15. Uttar Pradesh Vishwavidyalaya, Kosi Kalan, Mathura (U.P.),
16. Maharana Pratap Shiksha Niketan Vishwavidyalaya, Pratapgarh, (U.P).
17. Raja Arabic University, Nagpur.
18. Urdu University, Motia Park, Bhopal.
2. Bible University, Ambur, (North Arcot).
3. Eastern Orthodox University, Ambur, (North Arcot).
4. Globe University of Science, Kumakonem, Tamil Nadu.
5. Mahatma Gandhi Nisargopchar Vidyapeeth Gandhi Bhavan, Kothrud, Pune — 411029.
6. Self-Culture University, Kichanttam, (Kerala).
7. St. Ravidas Vishwavidyalaya Mumrajpur, Bulendshahar, (U.P.).
8. Testator Research University, Bodinayakanur, Tamil Nadu.
9. University of Newjerusalem, Kuthuperabma, Cannore, Kerala.
10. World Social Work University, Perugzhi, Kerala.

Allocation of Funds for Educational Schemes

3033. SHRI MAGUNTA SREENIVASULU REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the State-wise utilisation of funds during the last three years under Operation Blackboard and District Primary Education Programmes;

(b) the allocation of funds under these programmes during the above period, State-wise; and

(c) the criteria adopted in the selection of districts for the said programmes?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) A Statement giving details of State-wise funds released and utilised during the last three years in respect of Operation Blackboard scheme and District Primary Education Programme is enclosed.

(c) Under District Primary Education Programme, the existing criteria for selection of districts is as follows:

- (i) Educationally backward districts with female literacy below the national average; and
- (ii) Districts where Total Literacy Campaigns (TLCs) have been successful, leading to enhanced demand for elementary education.

The Operation Blackboard scheme is being implemented in all districts.

Statement—II

1. Akhil Bhartiya Gandhi Nisargopchar Vidyapeeth, Vijayanagar, Nanded Housing Society, Nanded—431602.

Statement

State-wise funds released and utilised under Operation Blackboard Scheme (OB) and District Primary Education Programme (DPEP) from 1995-96 to 1997-98.

Sl. No.	State/UT	O.B. Scheme		D.P.E.P.	
		Released	Utilised	Released	Utilised
(Rs. in lakhs)					
1	2	3	4	5	4
1.	Andhra Pradesh	6362.04	2514.82	4669.00	2594.00
2.	Arunachal Pradesh	288.39	227.14	—	—
3.	Assam	7463.02	4770.03	5966.00	4496.00
4.	Bihar	6043.78	896.45	1802.00	440.00
5.	Goa	84.20	84.20	—	—
6.	Gujarat	5261.12	491.95	1575.00	1227.00
7.	Haryana	221.11	196.21	6588.00	4977.00
8.	Himachal Pradesh	2418.97	1822.04	2653.00	1652.00
9.	Jammu & Kashmir	3307.86	2314.75	—	—
10.	Karnataka	7480.86	3393.52	9733.00	9301.00
11.	Kerala	1078.32	767.48	5490.00	4400.00
12.	Madhya Pradesh	3837.89	837.84	26888.00	21641.00
13.	Maharashtra	17940.44	15952.49	8557.00	7616.00
14.	Manipur	180.20	—	—	—
15.	Meghalaya	1941.89	1941.89	—	—
16.	Mizoram	79.38	39.86	—	—
17.	Nagaland	188.11	7.01	—	—
18.	Orissa	8994.40	7989.68	3037.00	1284.00
19.	Punjab	933.38	799.78	—	—
20.	Rajasthan	6793.47	5491.41	50.00	—
21.	Sikkim	—	—	—	—
22.	Tamil Nadu	725.00	73.72	7653.00	5695.00
23.	Tripura	344.49	159.59	—	—
24.	Uttar Pradesh	3132.84	1008.84	5500.00	1653.00
25.	West Bengal	203.82	203.82	1900.00	542.00
26.	A&N Islands	18.00	—	—	—
27.	Chandigarh	—	—	—	—
28.	D&N Haveli	18.50	—	—	—
29.	Daman & Diu	20.25	—	—	—

1	2	3	4	5	4
30.	Delhi	286.44	113.60	—	—
31.	Lakshadweep	2.00	—	—	—
32.	Pondicherry	29.20	16.70	—	—
33.	National Component	—	—	2423.00	1872.00
Total		85679.37	52114.82	94484.00	69390.00

Development of National Power Grid

3034. SHRI P.R. KYNDIAH: Will the Minister of POWER be pleased to state:

(a) whether World Bank loan aggregating \$ 580 million, meant to support India's renewable energy programme and to develop the National Power Grid into a national grid operation and transmission service company, have been shelved at the last minute;

(b) whether such unprecedented postponement of project loans reflect upon the sorry state of affairs prevailing in SFRs; and

(c) if so, the steps the Government propose to take to prevail upon the World Bank to reconsider its decision?

THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM): (a) Negotiations were held by Powergrid for a World Bank Loan of US \$ 450 million. The proceeds were to be utilised for construction of Unified Load Despatch Centres in the Western and the Eastern Regions. HVDC inter-connection between Eastern Region and Northern Region and construction of High Voltage inter-connection from Talcher in Orissa to the Southern Region and construction of Associated Transmission system for evacuation of power from Hirna Thermal Power station at Orissa. The meeting of the World Bank Board which was scheduled to be held on 26.5.1998 to consider the above loan has been deferred.

(b) and (c) The postponement of the above loan will not affect the State Electricity Boards.

World Bank Aid to Technical/Professional Institutions

3035. SHRI A. VENKATESH NAIK:

SHRI ASHOK NAMDEORAO MOHOL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the financial assistance given by the World Bank/ other International Organisations for establishing technical/ professional institutions in Karnataka and Maharashtra, project-wise;

(b) the progress achieved in respect of ongoing projects in each State;

(c) the new projects proposed by the State Governments for financial assistance by the World Bank or other International Organisations;

(d) the present status of proposals;

(e) whether the State Governments have sought funds from Union Government for purchase of equipments for internet facility; and

(f) if so, the reaction of the Government thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) The World Bank Assisted Project for Strengthening of Technician Education includes establishment of three new Polytechnics in Karnataka and three Polytechnics in Maharashtra. The total outlay under the Project for Karnataka is Rs. 88.70 crores and Rs. 230 crores for Maharashtra.

(b) All the new Polytechnics in Karnataka and Maharashtra have been established.

(c) State Government of Maharashtra has sent proposal for setting up centres of excellence in ten existing Polytechnics in the State.

(d) The proposals received from Maharashtra Government can be considered only when the World Bank Assistance for new projects is finalised.

(e) No, Sir.

(f) Does not arise.

12.00 hrs.

PAPERS LAID ON THE TABLE

- (i) **Annual Report, Audited Accounts and Review of the Working of Consultancy Development Centre, New Delhi for the year 1996-97**

[Translation]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): Sir, I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Consultancy Development Centre, New Delhi, for the year 1996-97 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions)